

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1506
ANSWERED ON:09.08.2011
ALLOCATION FOR EXPORT
Choudhary Shri Harish;Singh Shri Ijyaraj

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the names of exporters to whom wheat was allotted and the rate at which it was allotted for export by Food Corporation of India between April, 2008 to April, 2011;
- (b) whether these exporters sold the allotted quota of wheat in the local market causing loss to the exchequer;
- (c) if so, whether the Government has conducted an inquiry into it; and
- (d) if so, the details and the outcome thereof alongwith the reaction of the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): No, Madam. FCI has not allotted any quantity of wheat to exporters for export purposes during the period from April, 2008 to April, 2011. The export of wheat from the country is banned with effect from 09.02.2007.
- (b), (c) & (d): Do not arise.